

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 81 of 2014

Dated : 22nd August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Kerala State Electricity Board Ltd. ...Appellant (s)

Versus

**Kerala State Electricity Regulatory
Commission ...Respondent(s)**

**Counsel for the Appellant (s) : Mr. M. T. George
Ms. Kavitha**

**Counsel for the Respondent (s) : Mr. Ramesh Babu
Mr. B.R. Mohan Kumar**

ORDER

Post the matter for hearing on **18.09.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js